

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3310
ANSWERED ON:21.12.2004
ANGANWADI WORKERS
Ahir Shri Hansraj Gangaram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Anganwadi workers and helpers come under the category of government employees;
- (b) if so, the details of the States where Anganwadi workers and helpers are being forced to retire; and
- (c) the action taken or proposed to be taken by the Government to check the said arbitrary action of the State Governments?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a) No, Sir.

(b)&(c) Since the Anganwadi Workers and Helpers are not Government employees but are honorary workers, the question of their superannuation/retirement does not arise. However, there is no bar on discontinuing the services of an honorary worker.